NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

: CA/7/2017

PETITION NUMBER

: TCP/119/(IB)/2017

NAME OF THE PETITIONER(S)

: QUANTUM MAIL LOGISTICS SOLUTIONS P LTD

NAME OF THE RESPONDENT(S)

: LAKEE E SHOPPING INDIA PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Forman P.T.

forman P.T.

formandal & Associates Advocates for.

Quantum Mail Logistic Solution

(India) Pol-Ltd.

2, M/s. K. RAMASAMY Counsel for

Lalce Eshapping Judic Publici

ORDER

Counsels for both the parties present. The IRP appointed in the matter is also present. Counsel for the Corporate Debtor prayed for time to make full and final settlement of the outstanding debt claimed by the Operational Creditor. Put up on 22.08.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIQ) MEMBER (JUDICIAL)